

assisted scheme has been initiated to assist the setting up of common effluent treatment plants for clusters of small industries and to provide loans at concessional rates to large and medium industries to provide pollution abatement equipment. A study has been commissioned to propose additional financial incentives for installing pollution control systems.

Expenditure on Restructured Courses

4350. DR. SUDHIR RAY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the expenditure incurred by the University Grants Commission on introduction of restructured courses during the Seventh Plan;

(b) whether colleges under Burdwan University which introduced restructured have been paid the full amount; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) According to the information furnished by UGC, an expenditure of Rs. 342.43 lakhs was incurred on implementation of the scheme of restructuring of courses during the 7th plan.

(b) According to the information furnished by UGC, 12 colleges affiliated to Burdwan University have been provided funds varying between Rs. 1.00 to Rs.2.75 lakhs based on progress of expenditure. The balance grants will be provided after receiving the utilisation certificate in respect of grant already released or after receiving the implementation report, as the case may be. Two Colleges have not been provided any grant as implementation report from them has not been received.

(c) Does not arise.

Deemed Universities in the Country

4351. DR. SUDHIR RAY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Deemed Universities in the country;

(b) whether these Deemed Universities guarantee service security of the teachers; and

(c) the constitutional set up of these Universities?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) 31 Deemed Universities are functioning in the country.

(b) and (c). According to the information furnished by University Grants Commission, most of the Deemed Universities are registered societies under the Societies Registration Act. The security of service of their employees, as also of teachers, is governed by the provisions of bye-laws and other relevant provisions in the instruments setting up such institutions. The management structure of most deemed Universities by and large, is on the same pattern as that of conventional Universities.

Assistance for Indoor Stadiums

4352. SHRI BHUPINDER SINGH HOODA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any scheme for providing financial assistance to States for construction of small/medium indoor stadiums; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) and (b). Central assistance is provided for construction of Indoor Stadia in States subject to a minimum size of 20 M x 12 M x 7 M.

Central assistance at a rate of 50% of the cost subject to a maximum of Rs. 5.00 lakhs is provided for the purpose under the Scheme of 'Grants to State Sports Councils, etc.' For hilly areas, this assistance is enhanced to 75% of the cost subject to a maximum of Rs. 12.50 lakhs.

Afforestation Schemes in Haryana

4353. SHRI BHUPINDER SINGH HOODA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of schemes to improve the forests cover in Haryana being implemented in collaboration with the State Government; and

(b) the target set and achievement made in this regard, district-wise and scheme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) The details of Centrally sponsored schemes under implementation in Haryana are given in the enclosed statement.

(b) Against a total target of 1.79 lakhs hectares for the five year period of the Seventh Plan for all afforestation and tree plant-

ing schemes and activities in Haryana, the achievement was 1.59 lakhs hectares covering all districts of the State.

STATEMENT

Following centrally sponsored schemes are under implementation.

1. **THE INTEGRATED WASTE-LANDS DEVELOPMENT SCHEME:** It is a 100% centrally sponsored scheme and aims at integrated approach to land management and wastelands development based on village/micro watershed level plans with peoples' participation.

The scheme was implemented in Haryana from 1990-91 with a central grant of Rs. 163.50 lakhs. Against a target of 3300 ha. the State has achieved 3600 ha.

2. **SCHEME FOR FUELWOOD AND FODDER PROJECTS:** It is a 50% centrally sponsored scheme. The main objective is to promote integrated development of identified watershed by combining activities like tree planting, agro-forestry silvopasture development, horticulture, soil and water conservation etc. for checking land degradation and augmenting fuel & fodder supply.

The scheme is being implemented in Haryana from 1990-91 onwards. A central grant of Rs. 222.63 lakhs was released to the State during 1990-91. Against a target of 7410 ha. the State has achieved 7250 lakhs ha.

3. **SCHEME FOR AERIAL SEEDINGS:** This 100% Centrally sponsored